

**प्रधान मंत्री (श्री मोरारजी देसाई) :**  
(क) और (ख). राष्ट्रीय व्यावहारिक आर्थिक अनुसंधान परिषद् (एन सी ए ई आर) की कम्पाइन हाबेस्टर्स के उपयोग से संबंधित एक रिपोर्ट की परीक्षा करने के लिए और श्रमिकों के विस्थापन सहित अन्य सभी संबंध पहलुओं को ध्यान में रखते हुए पांचवीं योजना की अधि में देश के कतिपय क्षेत्रों में इन हाबेस्टर्स की संभावित जरूरत पर विचार करने के लिए योजना आयोग ने एक समिति बनाई थी।

समिति की रिपोर्ट, जो आंतरिक कार्य संबंधी दस्तावेज है, अभी विचाराधीन है। इसी बीच समिति ने यह विचार व्यक्त किया है कि कृषि क्षेत्र में अधिकाधिक रोजगार के अवसर उपलब्ध कराने की दृष्टि से कम्पाइन हाबेस्टर्स का और आयात न किया जाए।

### दूरदर्शन की परिवहन यूनिटों के कार्यकरण की जांच

522. श्री नबाब सिंह चौहान : क्या सूचना और प्रसारण मंत्री दूरदर्शन की परिवहन यूनिटों के कार्यकरण की जांच के बारे में 20 जुलाई, 1977 के आतारंकित प्रश्न संख्या 4156 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) दूरदर्शन के परिवहन विभाग के कार्यों की जांच चल रही है, उसमें इस बीच क्या प्रगति हुई है और दोषी अधिकारियों के विरुद्ध क्या कार्यवाही की जा रही है ; और

(ख) ऐसे अधिकारियों के नाम क्या हैं और दूरदर्शन में वे किस किस पद पर हैं ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) 20 जुलाई, 1977 के आतारंकित प्रश्न संख्या 4156 के उत्तर में उल्लिखित जिन 9 अधिकारियों

के विरुद्ध विभागीय कार्यवाहियां शुरू की गई थीं, उनमें से एक भ्रारजपत्रित अधिकारी के विरुद्ध अनुशासनात्मक कार्रवाई पूरी हो चुकी है और उसको बड़ा दण्ड दिया जा चुका है। शेष 8 अधिकारियों के विरुद्ध विभागीय कार्यवाहिया चल रही हैं।

(ख) उपरि उल्लिखित 9 अधिकारियों में एक केन्द्र निदेशक, एक सहान्क केन्द्र निदेशक, दो कार्यक्रम एकजीक्यूटिव, एक प्रोड्यूसर ग्रेड-2, 2 ट्रांसमिशन एकजीक्यूटिव और दो क्लर्क ग्रेड-1 हैं।

### LAW AND ORDER IN DELHI

523. SHRI AHMED M. PATEL :  
SHRI SUKHDEO PRASAD VERMA :  
SHRI BRIJ RAJ SINGH :  
SHRI SIVAJI PATNAIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that law and order situation in the Union Territory of Delhi has further deteriorated during the period from August to October, 1977 ;

(b) if so, the number of bad elements arrested during the above period ; and

(c) the measure taken by the Government to normalise the law and order situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) While the number of crimes under certain heads has shown an increase, under certain other heads it has shown decrease.

(b) 8048.

(c) With a view to control the crimes and improve the law and order situation, the following steps have been taken by the Delhi Administration :—

- (1) Patrolling has been intensified particularly in the crime-affected areas.
- (2) General Gasht is being done in the districts with an element of surprise for criminals by changing its timings and dates.

- (3) Pickets are being detailed at vulnerable points as preventive measures.
- (4) Externment proceedings are being stepped up against habitual offenders and District Ss. P. are paying personal attention to this.
- (5) Frequent drives against anti-social elements are being carried.
- (6) Mohalla Committees at Thana level are being constituted to improve law and order situation.
- (7) S.D.Ms. are patrolling the area frequently.

#### **Hijacking of DTC Buses by Students**

524. SHRI AHMED M. PATEL :  
SHRI SUKHDEO PRASAD  
VERMA :  
SHRI D.B. CHANDRE GOWDA:  
SHRI ISWAR CHAUDHRY :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total number of D.T.C. buses hijacked by the students in Delhi during the period from August to October, 1977 ;

(b) what were the demands of the students ;

(c) the total loss incurred as a result thereof ; and

(d) the action taken by Government to meet their demands ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM ) : (a) Thirty-five.

(b) The demands mainly related to introduction of additional services, augmentation of existing services, provision of new stops and queue shelters, posting of traffic supervisory staff at bus stops, and opening of pass issue counters in colleges.

(c) About Rs. 5,635.

(d) For dealing with the demands of the students, the Delhi Administration have set up an Apex Committee consisting of representatives of the University of Delhi, Delhi University Student's Union, Delhi Administration, Police Deptt. and Delhi Transport Corporation. This Committee has already held a series of meetings. It received 275 demands from various colleges concerning the services of

the Corporation. Action on 176 demands has already been taken by the Corporation by providing additional trips, diversion of certain routes and extension of a few services. The other demands have not been implemented as they were not in the interest of the general public and were likely to have an adverse effect on the operational efficiency of the Corporation.

The Corporation has also set up a "Grievances Cell" to deal with the demands of students. A number of officers have also been deputed by it to establish rapport with students.

#### **Memorandum from All India Power Engineers Federation on Power Crisis**

525. SHRI AHMED M. PATEL :  
SHRI SUKHDEO PRASAD  
VERMA :

Will the Minister of ENERGY be pleased to state :

(a) whether the All India Power Engineers Federation has submitted any memorandum to Government in regard to the severe power crisis in the country in the near future ; and

(b) if so, steps taken by Government to meet the crisis ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN ) : (a) Yes, Sir.

(b) A number of steps are being taken to improve power availability in the country. In the short term, efforts are being concentrated on maximising generation from available capacity, transfer of power from surplus to deficit areas wherever possible, ensuring distribution of available energy according to national priorities and expediting commissioning of projects in advanced stages of construction. Multi disciplinary teams comprising experts from Central Electricity Authority, equipment manufacturers and State Electricity Boards have been inspecting power plants which are performing below normal, to identify problems and recommend time-bound rectification measures. Information systems for monitoring of projects under construction, and power stations in operation have been set-up to provide feedback to all the decision making levels to enable corrective measures to be taken promptly. The Electricity (Supply) Act has been amended to strengthen the structure of the Electricity supply industry at the Central, Regional and State levels.

In the long-term perspective, projects which will yield benefits within the next five to seven years have been identified and